

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 16th April, 2024, 10:30 A.M.

CP No. 2/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Harshit Agarwal, (Director of Hiramani Enterprises Pvt. Ltd.) -Vs- RK Jain Construction India Pvt. Ltd. & Anr
Under Section	97 (1) of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Yash Dalmia, Adv
Ms. Madhuri Pandey, PCS

For Respondent (s)

ORDER

Ld. Counsel Mr. Yash Dalmia appeared for the petitioner. At the request of the petitioner counsel, list the matter on 17.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)